

ITEM NO.9

Virtual Court 1

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 525/2020

GIRISH CHODANKAR

Petitioner(s)

VERSUS

THE SPEAKER GOA STATE LEGISLATIVE ASSEMBLY & ORS. Respondent(s)
(FOR ADMISSION and I.R. and IA No.52260/2020-STAY APPLICATION)

Date :16-06-2020 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE M.R. SHAH
HON'BLE MR. JUSTICE A.S. BOPANNA

For Petitioner(s) Mr. Kapil Sibal, Sr. Adv.
Mr. Gourab Banerji, Sr. Adv.
Mr. Sahil Tagotra, AOR
Mr. Abhijit Gosavi, Adv.
Mr. Subhro Prolas Mukherjee, Adv.
Ms. Aditi Phatak, Adv.
Mr. Mohit Pandey, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice returnable in four weeks.

[CHARANJEET KAUR]
ASSTT. REGISTRAR-CUM-PS

[INDU KUMARI POKHRIYAL]
ASSTT. REGISTRAR